

OAG06/03

21.9.04

Hon Mr Justice S.R. Singh, VC

Sr S. Dwivedi learned counsel for the applicant has sent illness slip. Sr P.D. Tnpadhi learned counsel for the respondents is present.

The perusal of order sheet would indicate that the case ^{has been} ~~was~~ adjourned on several occasions either at the request made by Sr S. Dwivedi learned counsel for the applicant or on his illness slip. It is evident from the orders of the order sheet dated 30.5.03, ~~20.6.03~~ 3.6.03, 6.1.04, 19.5.04, 6.8.04 & 27.8.04. Today also Sr S. Dwivedi has sent illness slip.

Sr P.D. Tnpadhi submits that the case is being adjourned ^{repeatedly} ~~repeatedly~~ without just cause. ^{It appears that the privilege} ~~from~~ ^{of} illness has been misused in the present case. The OA is ~~is~~ accordingly dismissed in default.

Rtg

VC

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